

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. 2/2016 in Petition(s) for Special Leave to Appeal (C) No(s).  
27093/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS  
(for substitution and office report)

Respondent(s)

Date : 05/12/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
[IN CHAMBER]

For Petitioner(s)

Mr. Vikrant Jadav, Adv.  
Ms. Archana Singh, Adv.  
Mr. Abhishth Kumar, Adv.

For Respondent(s)

Mr. Abhishek Swarup, Adv.  
Ms. Manu Bharadwaj, Adv.  
M/s Manoj Swarup & Co., Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Fresh notice to be issued to Respondent No.2, as prayed  
for.

(HEMALATHA MOHAN)  
SR.P.A.

(TAPAN KR. CHAKRABORTY)  
COURT MASTER